

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.2924
TO BE ANSWERED ON 12TH March, 2021**

FUNDS FOR HERBAL CULTIVATION BY FARMERS

2924. SHRIMATI CHINTA ANURADHA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has earmarked any funds for herbal cultivation by local farmers in the country and if so, the details thereof;
- (b) whether the National Medicinal Plant Board has undertaken any exercise for allotment of land for the purpose of herbal cultivation in various States, across the country;
- (c) if so, the details thereof, State/UT-wise including Andhra Pradesh etc.;
- (d) the amount utilized so far in the current financial year; and
- (e) the time by which the yield would benefit the farmers and the income that would be generated therefrom?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

(a): Yes, Ministry of AYUSH, Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under 'Medicinal Plants' component of the NAM scheme supporting market driven cultivation of prioritized medicinal plants in identified cluster/zones with in selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:

- (i) Cultivation of prioritized medicinal plants on farmer's land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- (iii) Post-harvest management with forward linkages.
- (iv) Primary processing, marketing infrastructure etc.

Ministry of AYUSH has approved / supported an amount of Rs. 11597.7 lakh (Including state share) for cultivation of medicinal plants under National AYUSH Mission Scheme from the F.Y. 2015-16 to 2019-20 on farmer's land throughout the country by providing subsidy for 140 medicinal plants @30%, 50% and 75% of cost of its cultivation. The fund detail is given at Annexure-I.

(b) & (c): Yes, Ministry of AYUSH has supported 48040 hectare area under cultivation of Medicinal Plants component of National AYUSH Mission (NAM). The detail of area supported under cultivation of medicinal plant throughout the country including Andhra Pradesh from the F.Y 2015-16 to 2019-20 is given at Annexure-II.

(d): Ministry of AYUSH has utilized an amount of Rs. 691.137 lakh during the F.Y. 2019-20 including current financial year under medicinal plants component of National AYUSH Mission (NAM) scheme for the fund released during the F.Y. 2015-16 to 2018-19. Detail is given below:

Amount released for the following F.Y. and their Utilization Certificate issued during the F.Y. 2019-20 and current year						
						(Rs. in lakh)
S.No.	State	2015-16	2016-17	2017-18	2018-19	TOTAL
1	Mizoram	14.384	44.317	97.51	40.63	196.841
2	Uttar Pradesh	52.6	300.00	141.696	0.00	494.296
	Total	66.984	344.317	239.206	40.63	691.137

(e): As per the prioritized list of Ministry of AYUSH, the plants selected for cultivation on farmers' land are annual, biennial and perennial which may be benefitted to the farmers after 03 months, 06 months, yearly. The produce of tree species / perennial would come after the 6-12 years of plantation. Accordingly farmers are benefitted.

Annexure-I

Fund released to states / UTs for cultivation of medicinal plants							
(Rs. in lakh)							
S. No.	State Name	2015-16	2016-17	2017-18	2018-19	2019-20	Total
1	Andhra Pradesh	121.28	200.13	128.38	69.28	220.41	739.48
2	Arunachal Pradesh	0.00	42.78	38.43	9.36	26.26	116.83
3	Assam	0.00	85.86	55.35	28.12	0.00	169.34
4	Bihar	0.00	0.00	0.00	0.00	74.49	74.49
5	Chhattisgarh	0.00	47.63	27.96	28.11	0.00	103.70
6	Goa	0.00	8.22	9.44	9.44	9.74	36.84
7	Gujarat	25.92	72.19	71.45	178.67	0.00	348.23
8	Haryana	49.81	56.99	0.00	0.00	0.00	106.80
9	Himachal Pradesh	35.73	100.06	8.04	0.00	54.44	198.28
10	Jammu & Kashmir	7.39	30.67	19.22	21.50	18.29	97.07
11	Karnataka	72.87	195.63	154.21	86.49	114.67	623.87
12	Kerala	69.64	130.43	171.39	115.27	0.00	486.72
13	Madhya Pradesh	286.91	490.88	317.28	249.36	287.87	1632.29
14	Maharashtra	194.61	0.00	265.51	0.00	285.36	745.48
15	Manipur	48.30	70.88	30.25	17.58	15.83	182.83
16	Meghalaya	0.00	12.77	7.05	0.00	31.53	51.35
17	Mizoram	8.13	6.82	41.26	39.64	0.95	96.81
18	Nagaland	20.36	39.38	65.89	38.04	0.00	163.67
19	Orissa	0.00	107.55	0.00	85.06	0.00	192.61
20	Puducherry	0.00	4.96	0.00	0.39	0.78	6.14
21	Punjab	0.00	78.61	0.00	9.47	66.15	154.23
22	Rajasthan	38.53	194.81	473.60	203.24	327.85	1238.03
23	Sikkim	22.32	23.25	24.98	0.00	0.00	70.56
24	Tamil Nadu	144.22	252.71	222.92	173.09	260.99	1053.94
25	Telangana	81.32	38.75	75.04	36.87	65.75	297.73
26	Tripura	6.06	0.00	0.00	42.90	0.00	48.96
27	Uttarakhand	54.22	129.82	105.99	55.67	133.60	479.28
28	Uttar Pradesh	548.76	336.92	241.20	564.05	0.00	1690.93
29	West Bengal	18.13	44.94	104.98	62.20	160.93	391.19
	TOTAL	1854.52	2803.63	2659.82	2123.79	2155.89	11597.7

Annexure – II

Cultivation (Area in hectare)							
S. No.	State Name	2015-16	2016-17	2017-18	2018-19	2019-20	Total
1	Andhra Pradesh	447	1513.2645	897	508.05	1338	4703.31
2	Arunachal Pradesh	0	142.4	71	9	44	266.4
3	Assam	0	261	224.6	138	0	623.6
4	Bihar	0	0	0	0	175	175
5	Chhattisgarh	0	220	72	108	0	400
6	Goa	0	22.5	30.36	30.36	30	113.22
7	Gujarat	141	191.6	85.23	518.47	0	936.3
8	Haryana	174.8	245	0	0	0	419.8
9	Himachal Pradesh	39	120	7	0	70	236
10	Jammu & Kashmir	9	34	21	24	28	116
11	Karnataka	317	706.3	769	469	352.6	2613.9
12	Kerala	258	535	699	396.5	0	1888.5
13	Madhya Pradesh	1681	2518	2030	1262	790	8281
14	Maharashtra	326.63	0	443.8	0	520	1290.43
15	Manipur	142.2	242	142	60	30	616.2
16	Meghalaya	0	48	22	0	108	178
17	Mizoram	59.28	27	65	187	6	344.28
18	Nagaland	51	138	250	102.5	0	541.5
19	Orissa	0	488.504	0	378	0	866.504
20	Puducherry	0	43	0	2.43	4.84	50.27
21	Punjab	0	242	0	16	340	598
22	Rajasthan	330	1162.5	1341	519	760	4112.5
23	Sikkim	63	32	84	0	0	179
24	Tamil Nadu	633	960	673	765	900	3931
25	Telangana	345	294.18	457	236.7	341.3	1674.18
26	Tripura	45	0	0	210.6	0	255.6
27	Uttarakhand	153	148	182.53	110	208	801.53
28	Uttar Pradesh	3188	1898	1345	3633.44	0	10064.4
29	West Bengal	107	230	417	261.42	748.38	1763.8
	TOTAL	8509.91	12462.249	10328.52	9945.47	6794.12	48040